



JAMMU AND KASHMIR LEGAL SERVICES AUTHORITY

JDA COMPLEX JANIPUR, JAMMU/ OLD SECRETARIAT, SRINAGAR

Website: <https://jkslsa.gov.in>
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NOTICE INVITING APPLICATION FROM INTERESTED ADVOCATES FOR REGISTRATION AND EMPANELMENT AS PRO BONO LAWYERS IN THE NYAYA BANDHU PANEL OF THE HIGH COURT OF JAMMU & KASHMIR AND LADAKH.

NOTIFICATION

No: 01 .

Dated. 28-06-2022.

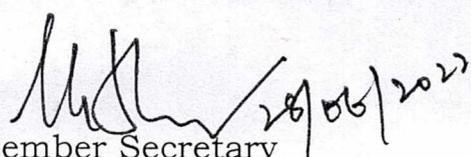
Applications are invited, in the prescribed format (annexed herewith), from interested Advocates for registration and empanelment as Pro Bono lawyer in the Nyaya Bandhu Panel. The objective of creation of panel of Pro Bono Lawyers in the High Courts as highlighted in the SOP prepared by the Ministry of Law and Justice, Department of Justice is:

1. To ensure a steady stream of Pro Bono Lawyers at State Level.
2. To provide timely & quality legal aid (advice, drafting, court representation) to the marginalized beneficiaries appearing before the respective High Court.

Further it is to be mentioned that the Panel of Pro Bono Lawyers is being formed for voluntary work of rendering free legal advice and aid to the marginalized, to which no incentive/honorarium will be provided but Recognition and Award may be given for exceptional contribution by the Nyaya Bandhu Panel Lawyers from time to time.

Application along with all relevant documents should reach the offices of the Registrar General, High Court of Jammu & Kashmir and Ladakh and Member Secretary, J&K Legal Services Authority at Jammu and Srinagar during office time till 5th July 2022. Details can be viewed on the sight of Department of Justice, Government of India (www.probono-doj.gov.in).

Encl: Prescribed format of application.


Member Secretary
J&K Legal Services Authority
(Officer In charge Nyaya Bandhu Panel)

No: SLSA/LS/58/2020/323-26 .

Dated: 28/06/2022

Copy forwarded for information and necessary action:-

1. The Registrar General, High Court of Jammu & Kashmir and Ladakh.
2. The Secretary to Hon'ble the Chief Justice, High Court of Jammu & Kashmir and Ladakh
3. The President/Secretary Bar Association Jammu / Srinagar, High Court of Jammu & Kashmir and Ladakh.
4. The C.P.C, High Court of Jammu & Kashmir and Ladakh. He is requested to upload the notice in the official web-site of the High Court of Jammu & Kashmir and Ladakh

Annexure-A

Application format for Lawyer for the nomination in the Panel

To,
Registrar General,
High Court of J&K and Ladakh

Subject: **Request for nomination in the Nyaya Bandhu Panel.**

Dear Sir/Madam,

I hereby requesting you to please nominate me in the Nyaya Bandhu Panel for rendering services as Pro Bono lawyer. Currently I am practicing in this Court since.Years as Lawyer. Here are my complete details:

1. Name of lawyer.....
2. Mobile No. & Email ID.....
3. Enrolment No.
4. Court of Practice.....
5. Area of Practice.....

I have read and understood the terms and conditions of the Nyaya Bandhu Panel prescribed in the SOP available on www.probono-doj.in and I hereby agree to abide by the same and accept them unconditionally.

Thank you for considering my request to become a part of Nyaya Bandhu Panel.

Sincerely,

(.....)

Address.....

Dated: